



## TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,  
(Old Minto Road) Next to Zakir Hussain College,  
New Delhi-110002



No.1-12/2014-A&P

Dated:- 31<sup>st</sup> October, 2014

To

All Ministries/Department of Government of India  
Central Public Sector Undertakings, Statutory & Autonomous Bodies

**Sub:- Calling applications for filling up of various posts in TRAI Regional Offices on deputation on foreign service terms.**

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The Organization proposes to fill up various posts on deputation on foreign service terms initially for a period of **One year upto 31<sup>st</sup> March 2016 in its regional offices located at Kolkata, Hyderabad, Bhopal, Bengaluru and Jaipur.** The tenure of these offices at present is upto 31.03.2016 and may be considered for extension if deemed necessary by the Authority. The regional offices and nos. of vacancy are mentioned below:-

Location of Regional Offices (ROs)	Name of Posts	Nos. of vacancy
Kolkata	JA/DA	02
	Assistant	01
Hyderabad	JA/DA	02
	Assistant	01
Bhopal	JA/DA	02
	Assistant	01
Bengaluru	JA/DA	02
Jaipur	JA/DA	02
	SRO	01

3. The details of posts and their qualification/ experience etc, are as under:-

Sr. No.	Name of the Post	Scale of Pay	Qualification/Experience
1	Joint Advisor	PB-4:Rs.37400-67000 + GP Rs.8700/- (plus allowances such as DA, HRA, etc as per Govt Rules.)	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post on regular basis or (ii) Officers in Junior Administrative Grade with 4 years of regular service in that grade or (iii) Officers with twelve years of regular service in Group 'A' of which at least four years of regular service shall be in the Junior Administrative Grade.
2	Deputy Advisor	PB-3: Rs.15600-39100 + GP Rs.7600/- (plus allowances such as DA, HRA, etc as per Govt Rules.)	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post on regular basis or (ii) Officers in Senior Time Scale with four years of regular service in that grade.

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3	<b>Senior Research Officer</b>	PB-3:Rs.15600-39100 + GP Rs.6600/- (plus allowances such as DA, HRA, etc as per Govt Rules.)	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post on regular basis or (ii) Officers in Junior Time Scale with 4 years of regular service in that grade or 7 years of regular service in the grade of Section Officer or any other equivalent or higher grade. The officer must possess a working knowledge of computers.
4	<b>Assistant</b>	PB-2: Rs.9300-34800 + GP Rs. 4200/- (plus allowances such as DA, HRA etc. as per Govt. rules)	Officials of Central Govt. Ministries/Depts, Central Public Sector Undertakings and Statutory and Autonomous bodies (i) holding equivalent post or (ii) ten years of service in the pay scale of Rs. 3050-4590 (pre-revised) / PB-1 Rs. 5200-20200 + GP 1900 (revised) with a working knowledge of computers.


**Age:- Not exceeding 56 years on the date of closing of applications, for all grades.**

4. **Essential Qualification:** [For Sr. No. 1, 2 & 3]:- A Master/Bachelor's Degree in Business Administration / Economics/ Commerce/ Engineering/ Law/ Science/ Humanities from a recognized University/ Institution or, Membership of the Institute of Chartered Accountants of India/ Institute of Cost and Works Accountants of India and possessing requisite experience in the relevant field.

5. The posts of Deputy Advisor/Joint Advisor have been exempted upto 23.1.2016 and the posts of SRO and Assistant have been exempted upto 23.5.2016 from the rule of immediate absorption by Department of Pension & Pensioners Welfare for appointment of Central Government servants on deputation.

6. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (*can also be downloaded from TRAI website [www.trai.gov.in](http://www.trai.gov.in)*) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 **on or before 31<sup>st</sup> December, 2014 .**

Yours faithfully,

  
(S. N. Tiwary)

Sr. Research Officer (A&P)

Tel: 011-23232674/Fax: 011-23233017

Internal circulation for information:

1. JA O/o Chairman, TRAI
2. Sr. PPS to Member (A)/Sr. PPS to Member (V), TRAI
3. Sr. PPS to Secretary, TRAI
4. All Principal Advisors and Advisors, TRAI HQ.
5. Advisor, Regional Offices, Kolkata, Hyderabad, Bhopal, Bengaluru, Jaipur.
6. SRO (IT). He is requested to post the circular on the TRAI website.